

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 489 of 2020

In the matter of:

Ashish Mohan Gupta & Anr.

....Appellant

Vs.

NBCC (India) Ltd. & Ors.

....Respondents

Present:

**Appellant: Mr. Raunak Jain and Mr. Maneesh Kr. Bishnoi,
Advocate.**

Respondents:

ORDER
(Through Virtual Mode)

02.06.2020: Issue Notice to the Respondents. The Appellant will provide e-mail addresses of the Respondents. Let service be effected through email and any other mode, if available.

Ms. Mansi Chatpalliwar, seeks leave to file an application for intervention on behalf of the allottees/ homebuyers. She may do so before the next date.

Let this appeal be listed along with Company Appeal (AT) (Insolvency) No. 475 of 2020 and others on 19th June, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

AR/gc